

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 6121/2019

NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

KUSUM LATA & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.29337/2019-CONDONATION OF DELAY
IN FILING)

Date : 25-03-2019 This petition was called on for hearing today.

For Petitioner(s) Mr.Rachit Mittal,Adv.
Mr. Sudhir Naagar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E

Ld.counsel for the petitioner shall file the affidavit in
proof of dasti service of notice already issued to all the
respondents within a period of four weeks.

List the matter again on 01.08.2019.

RAJESH KUMAR GOEL
Registrar

SB